

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2924

ANSWERED ON:10.05.2006

REVIEW OF USER CHARGES

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Singh Shri Kirti Vardhan;Verma Shri Ravi Prakash;Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has set up a Committee to review the introduction of user charges at AIIMS as reported in The Hindustan Times dated April 06. 2006;
- (b) if so, the terms and reference of the Committee;
- (c) whether the Government has received the report;
- (d) if so, the details of the report; and
- (e) the action taken/being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) A Committee has been constituted to review user charges by the President, All India Institute of Medical Sciences, New Delhi. The details are being collected and the same will be laid on the Table of the House.